

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO.241/2002

Thursday, this the 2nd day of May, 2002.

CORAM;

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

C.P.Ramachandran,
Trained Graduate Teacher(Sanskrit),
Kendriya Vidyalaya,
Kochi-682 501. - Applicant

By Advocate Mr K.P.Dandapani

Vs

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110 016.
2. Dr.Shachikanth,
The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, IIT Campus,
Chennai-600 036.
3. The Principal,
Kendriya Vidyalaya,
Cochin No.IV(INS Dronacharya),
Kochi-682 001.
4. The Principal,
Kendriya Vidyalaya,
Rubber Board,
Kottayam-686 001. - Respondents

By Advocate Mr Thottathil B Radhakrishnan

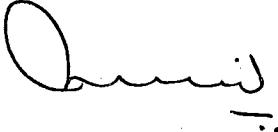
The application having been heard on 27.5.2002 the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

When the case was taken up for hearing today, learned counsel for the applicant states that in the light of the development that the applicant has been permitted to join at Kottayam, the application is not pressed any further. Hence the application is dismissed as not pressed. No costs.

Dated, the 27th May, 2002.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

trs